

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2953
ANSWERED ON 13/08/2026

ATTACK ON INDIANS LIVING ABROAD

2953. SHRI ANIL KUMAR YADAV MANDADI

Will the Minister of External Affairs be pleased to state:

- (a) whether Government has taken note of the fact that there are increasing instances of attack on Indian living abroad which puts their life at risk in foreign soil;
- (b) if so, the details of such instances during the last five years; and
- (c) the details of steps taken by Government to save/protect Indian living abroad to save their life and property?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a) to (c) As per the information available with this Ministry, the number of instances of attack on Indians living abroad during last 5 years is placed at Annexure A.

The safety and security of Indians abroad is the foremost priority of the Government of India. Indian Missions/Posts remain vigilant and closely monitor any untoward incidents affecting Indian nationals abroad. Such incidents are immediately taken up with the concerned authorities of the host country to ensure that the cases are properly investigated and the perpetrators are punished as per their domestic laws.

Indian Missions/Posts abroad render all possible consular assistance to the Indian nationals, whenever required. Indian nationals can contact the Indian Missions/Posts abroad via walk-ins, email, social media platforms, 24x7 emergency telephone numbers and Toll Free Helplines, grievance redressal portals like MEA in Aid of Diaspora in Distress (MADAD), Centralised Public Grievance Redress and Monitoring System (CPGRAMS) etc for prompt redressal of their grievances. Missions and Posts also assist in providing legal aid wherever needed. A local panel of lawyers is maintained by Missions and Posts where the Indian community is sizeable.

Indian nationals who are in distress in foreign countries are provided assistance under Indian Community Welfare Fund (ICWF) set up in all Indian Missions/Posts abroad to meet any contingency expenditure incurred by them, on a means-tested basis. Besides, Pravasi Bharatiya Sahayata Kendras (PBSKs) have been set up at Dubai, Sharjah, Riyadh, Jeddah and Kuala Lumpur to provide assistance to distressed Indian nationals abroad. Advisories are issued for Indian nationals from time to time, asking them to exercise due caution and remain vigilant. The Government remains vigilant to developments impacting the lives of Indian nationals abroad and

takes all measures to safeguard their interests and welfare. The Ministry also convenes Consular Dialogues with foreign governments for regular exchanges on important consular issues at all levels.

Annexure A

S.No	Country/ Region	No. of instances of attack on Indians living abroad in the year-				
		2021	2022	2023	2024	2025
1	Armenia	0	1	1	0	2
2	Australia	0	1	2	2	3
3	Bahrain	0	0	0	2	0
4	Belgium	0	0	1	1	1
5	Botswana	0	1	0	1	1
6	Canada	3	6	6	7	8
7	Colombia	0	0	2	0	0
8	Cote d'Ivoire	0	0	0	3	0
9	Croatia	0	0	0	3	2
10	Denmark	0	0	0	0	1
11	Ethiopia	0	0	0	0	1
12	Germany	0	0	3	12	4
13	Hungary	0	0	0	0	1
14	Iran	0	0	1	0	0
15	Ireland	1	1	5	7	10
16	Italy	0	0	0	4	0
17	Kyrgyzstan	1	0	0	0	1
18	Latvia	0	0	0	1	4
19	Madagascar	2	0	1	0	0
20	Malaysia	0	2	3	1	4
21	Mali	0	0	0	0	11
22	Malta	0	0	1	0	0
23	Niger	0	0	0	0	2
24	Nigeria	1	1	0	6	0

25	Philippines	0	0	5	3	5
26	Poland	0	0	2	1	0
27	Portugal	0	0	2	0	1
28	Qatar	1	2	0	0	0
29	Russia	1	0	12	2	8
30	Slovenia	0	0	0	0	1
31	Oman	0	1	0	1	0
32	UAE	3	4	7	6	12
33	Uganda	0	1	1	1	1
34	Ukraine	0	0	0	0	1
35	United Kingdom	1	4	11	10	5
36	United States of America	1	6	1	11	14
